

(ग) क्या सरकार 22-1/2 वर्ग मीटर के मकानों को गृह-धर से मुक्त करने का विचार है; यदि हाँ, तो कब तक और यदि नहीं, तो उसका क्या कारण है ?

गृह मंत्री (श्री उपनी जोहड़ा साहब):  
(क) में (ग) भारत सरकार को सम्पत्ति को छोड़कर, जिनके लिए भूदा प्रभार देय है, दिल्ली नगर निगम के क्षेत्र में सभी भूमि और भवनों पर सम्पत्ति कर लगता है। तथापि 1000 रु. तक की दर योग्य रिहायश सम्पत्तियों को इससे छूट है।

#### Protest by Punjab Immigrants against Doordarshan

137. SHRI K. V. THANGKABALU:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to news item which appeared in Jansatta, Hindi Daily, on 22nd February, 1990 to the effect that Punjab immigrants protested against Doordarshan for complete black-out of a news item concerning Punjab refugees; and

(b) if so, what action Government have taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) Yes, Sir. Due to limited time available for news this item could not get precedence over other news items. However, Doordarshan has been telecasting programmes on Punjab from time to time, which include the problems of migrants also.

दिल्ली में होमगार्डों को मतों का भुगतान

138. श्री सुनील कुमार पट्टरायक :  
क्या गृह मंत्री यह बताने को तैयार करेंगे कि :

(क) क्या यह सच है कि दिल्ली में होमगार्ड कर्मचारियों को कई महीनों के विलम्ब के बाद मतों का भुगतान किया जा रहा है ?

(ख) यदि हाँ, तो उसके क्या कारण हैं ? और

(ग) इस विलम्ब में वृद्धि के लिए सरकार क्या कदम उठाने का विचार रखती है ?

गृह मंत्री (श्री सुषमो मोहम्मद साहब) :

(क) में (ग) होमगार्डों को वेतन नहीं दिया जाता है, लेकिन जितने दिन उन्हें ड्यूटी पर बुलाया जाता है, उतने दिनों के लिए उन्हें ड्यूटी भत्ता दिया जाता है। होमगार्ड संगठनों का प्रशासन और उन्हें ड्यूटी भत्ता देने का विषय दिल्ली प्रशासन का है। कमांडेंट जनरल, होमगार्ड, दिल्ली ने सूचित किया है कि ड्यूटी भत्ता देने में आम तौर पर से दो महीने का विलम्ब होता है, क्योंकि जिन संगठनों ने इनकी सेवाओं का इस्तेमाल किया, उनसे ड्यूटियों के बारे में सत्यापन रिपोर्ट और धन प्राप्त होने के बाद ही ड्यूटी भत्ते की आदायगी की जाती है। कमांडेंट जनरल, होमगार्ड, दिल्ली ने आग सूचित किया है कि विलम्ब को कम करने के लिए उपाय किए गए हैं।

#### Number of scheduled trips of certain DTC routes

139. DR. MOHD. HASHIM KIDWAI:  
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) what was the total number of scheduled trips on DAC route numbers 603 and 640 in January, 1988 and what is the present number thereof;

(b) what was the total number of scheduled trips on route numbers 623 and 641 in May, 1987 and what is their present number;

(c) what was the total number of scheduled trips on route number 680 in July, 1987 and what is its present number;

(d) whether it is a fact that there has been manifold increase in the number of commuters from Vasant Vihar, Delhi since January, 1987; and

(c) if so, what are the reasons for reduction in the number of scheduled trips on the above routes and what steps are being taken to restore the reduced trips so as to improve the situation?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UNNIKRIISHNAN): (a) to (c) The number of trips scheduled per day for the routes are as below :-

Route No.	January, 88	27-2-90
603 . . . . .	60	56
640 . . . . .	43	38

Route No.	May, 87	27-2-90
623 . . . . .	72	60
641 . . . . .	48	36

Route No.	July, 87	27-2-90
660 . . . . .	72	48

(d) and (e) The statistics regarding exact number of commuters undertaking bus journey from various stops are not maintained by Delhi Transport Corporation. The existing trips from Vasant Vihar however cater to the requirements so that no commuter is left out at the bus stop. The Delhi Transport Corporation with its available number of buses has to meet the needs of entire city and trips are scheduled in such a way that the requirements are met to the maximum. The augmentation of its fleet is done every year. In 1988-89, 475 buses have been acquired. In the current year acquisition of 500 buses is on the anvil

### Iran's protest against Incidents in Jammu and Kashmir

140. CHOWDHRY HARI SINGH,  
DR. RATNAKAR PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that his visit to Iran, scheduled for January 29, 1990 was called off by Iran in protest against recent incidents in Jammu & Kashmir;

(b) if so, what is Government's reaction thereto; and

(c) whether Government propose to review its diplomatic relation with Iran?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) and (b) The Fifth Session of the Indo-Iranian Joint Commission, at Ministerial level, was scheduled to take place in Tehran on January 29, 1990. The decision to defer the Joint Commission meeting was mutually arrived at by both sides, due to our preoccupation with the elections in India, and Iranian Government's preoccupation with the anniversary celebrations of the Islamic Revolution.

(c) Does not arise.

### Khalsa Panchayats

141. CHOWDHRY HARI SINGH,  
DR. RATNAKAR PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the formation of Khalsa Panchayats on the 2nd February, 1990 at the Manji Sahib Dewan Hall of the Golden Temple, Amritsar to run parallel Government at village levels in the whole Punjab; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYFED): (a) and (b) The Government are aware of an announcement